

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :



PETITION NUMBER : TCP/105/2016

NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR

NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. Madan Babu  For 2nd Respondent.
2. Perithar Venkateswaran  For Petitioner

ORDER

Counsels for both the parties are present, prayed for an adjournment. At request, the matter is adjourned. Put up on 31.07.2019 at 10.30 A.M.

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)